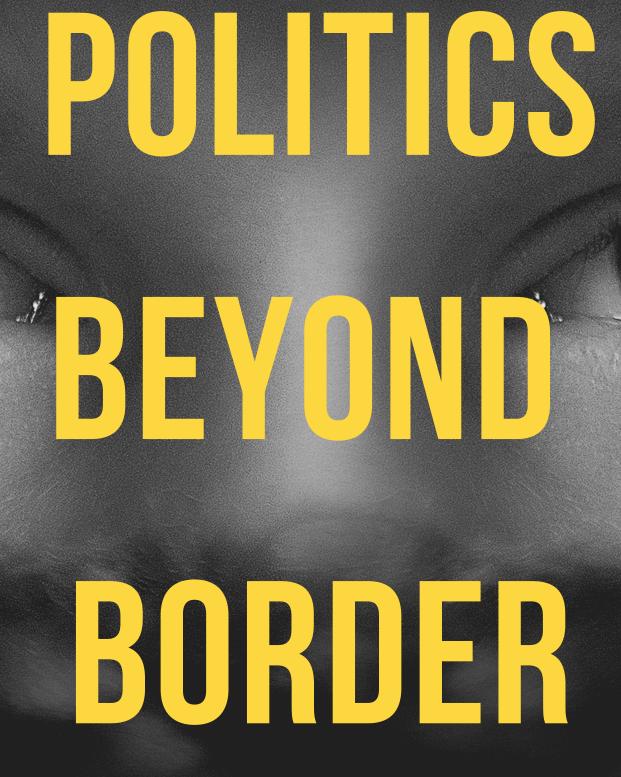


SARALA BIRLA MEMORIAL NATIONAL ARTICLE WRITING COMPETITION, 2020



THEME
CITIZENSHIP AND STATELESSNESS

SCHOOL OF LAW BIRLA GLOBAL UNIVERSITY

IN COLLABORATION WITH



CENTRE FOR STATELESSNESS AND REFUGEE STUDIES
TISS, MUMBAI

ABOUT THE COMPETITION

"All human beings are born free and equally in dignity and rights. They are endowed with reason and conscience and should act towards one another in a spirit of brotherhood." -United Nations Charter, 1945.

Theme: Politics Beyond Border- Citizenship and Statelessness

(Note: The Participants are free to select and write on any other sub-theme, which is related and Incidental to the above theme)

Suggestive Sub-Themes

- 1. Statelessness, Citizenship & Concept of Non-refoulement: Analysis of practical questions that relate to these terms and comparative analysis with respect to Citizenship Amendment Act, 2019 and other International Instruments
- 2. Critical Analysis w.r.t Constitutional Validity of Citizenship Amendment Act, 2019
- 3. Instrumentalisation of citizenship on evidentiary Birth Right, Property, Inheritance with reference to Citizenship Amendment Act, 2019
- 4. A critical look at processes of inclusion/exclusion, including (re) examining diversity, religious discrimination, borders and identity by examining the Citizenship Amendment Act, 2019

Eligibility

All undergraduate and postgraduate students from recognized Colleges/Universities are eligible for the event.

Prizes

FIRST SECOND 7000 INR 10000 INR

THIRD

5000 INR

Note 1-The authors of the top 10 articles will be awarded the Certificate of Merit.

Note 2: All the registered Participants on successful submission of their Article will be entitled to Certificate of Participation

Note 3-Top 10 essays will be published in the proposed upcoming book on Statelessness and Citizenship (With ISBN)

Registration Details

Registration Fee

Single Author- 300 INR Two Authors- 500 INR

Three Authors- 600 INR

Account Details

Name of the account holder- Birla Global University

Name of the bank- UCO Bank

Account No.- 31090110011430

IFSC CODE- UCBA0003109

Last Date For Submission:

4th March, 2020

Submit your Article here:

bsol.event@bgu.ac.in

Note- Online Payment is also acceptable in favour of the above mentioned account number. Kindly fill the registration form by clicking on the link mentioned below after Making the payment.

> Register Here by completing Registration process on or before 29th February, 2020 https://docs.google.com/forms/d/e/1FAIpQLSfwkiENHQvdBh_DcoHDRm1864Nt2iskPqlS8BcoKdVfH9XxRq/viewform

Guidelines

- 1) The article should be between 3000 to 3500 words excluding the footnotes/end-notes.
- 2) Only soft copy submission of the article is to be made in doc. / docx format.
- 3) Sources should be adequately acknowledged. There is no prescribed citation standard but citations must be uniform throughout
- 4)The article must be written in Times New Roman, Font size 12, single line spacing 1.5. All footnotes / end notes should be in Times New Roman, Font size 10, single line spacing.
- 5) The submission should be mailed to (bsol.event@bgu.ac.in) on or before 4th March 2020.
- 6) The researcher has to submit the self-declaration regarding the originality of research work. Researcher will only be held responsible for any breach of IPR Laws in their research contents.
- 7) The Birla scool of Law will have complete rights (all IPR) over the research work to utilize the same in any manner as it deems fit.
- 8) The research work should not be given for any other competition or for any publication.

Prof Dr Lalit Kumar Deb Dean, School of Law Birla Global University Event Convenor

For any Queries Contact:

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